

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2770
ANSWERED ON 06.08.2025

HAMARI DHAROHAR/ PMVIKAS YOJANA

2770. SHRI CAPTAIN BRIJESH CHOWTA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the objectives and components of the Hamari Dharohar scheme and its current status following its integration into PM-VIKAS;
- (b) the details of grants sanctioned under the scheme since its inception including the number of cultural preservation projects supported, types of activities funded and beneficiary profiles, State wise;
- (c) the details of procedure for applying under the said scheme and the eligibility criteria for NGOs, cultural groups and individuals;
- (d) whether any proposals from Dakshina Kannada district have been received or sanctioned under Hamari Dharohar or PM-VIKAS for the preservation of minority heritage, including oral traditions, literature or community museums; and
- (e) if so, the details thereof and if not, whether the Government proposes to conduct outreach or awareness drives in districts like Dakshina Kannada to encourage applications under the scheme?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIU)

(a) and (b): Hamari Dharohar scheme had been formulated to preserve the rich heritage of minority communities of India. The objectives of the scheme were to curate rich heritage of minorities through exhibitions, preservation of literature/ documents, support and promotion of calligraphy etc., and Research & Development. Hamari Dharohar Scheme was a Central Sector Scheme, implemented through Project Implementing Agencies (PIAs) throughout the country covering all six centrally notified minority communities namely, Muslims, Christians, Buddhists, Sikhs, Parsis and Jains.

The scheme has now been subsumed under a new integrated scheme called Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS), which focuses on socio-economic empowerment of minorities through skill development which includes preservation/propagation of traditional arts and crafts including Intangible Cultural Heritage (ICH); entrepreneurship and leadership of minority women; and education support for school dropouts.

Under the Hamari Dharohar scheme, activities related to exhibitions of minority culture, organising cultural programmes, translation of ancient books/ scriptures etc were undertaken. The funds allocated, released/utilized under the Hamari Dharohar scheme are as follows:-

S.No.	Year	Allocation	(Rs. in Crore)
		(Revised Estimate)	Expenditure
1.	2014-15	5.00	4.99
2.	2015-16	10.01	9.90
3.	2016-17	11.00	6.60
4.	2017-18	12.00	0.64
5.	2018-19	6.00	1.64
6.	2019-20	0.70	0.70
7.	2020-21	5.20	4.54
8	2021-22	2.00	1.66

The Hamari Dharohar Scheme was not a beneficiary oriented scheme. It focused on preserving rich heritage of minority communities of India through curating exhibitions, preservation of literature/ documents etc. Further, it was a Central Sector Scheme. Therefore, beneficiary profiles or State wise data was not maintained in the “Hamari Dharohar” scheme.

(c): The eligibility criteria of PM VIKAS scheme is as per PM VIKAS scheme guidelines at url <https://pmvikas.minorityaffairs.gov.in/uploads/documents/Guidelines-PM-VIKAS.pdf> .

(d) and (e): Till date, the Ministry has not received any proposal from the Dakshina Kannada district under the PM VIKAS scheme or Hamari Dharohar scheme, for preservation of cultural heritage. The Ministry had already written to the State Government of Karnataka seeking proposals under the PM VIKAS scheme.
